

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No.107
IB-196(PB)/2019

IN THE MATTER OF:

Gaurav Batra & Ors

..... Petitioners/Applicant

v.

M/s. Today Homes Noida Pvt Ltd.

..... Respondents

SECTION: Under Section 7 of the Insolvency & Bankruptcy Code

Order delivered on 11.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner:

Mr. Rajiv Shankar Divedi, Adv.

For the Respondent(s):

Mr. Sumesh Dhawan & Mr. Apoorva, Advocates

ORDER

For Order See - (IB)-583(PB)/2019